

ORDER DATED 3rd OF JULY, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.
&
HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri N.R. Routray, Ld. Counsel appearing for the applicant and Sri T. Rath, Ld. Standing Counsel for the Rlys./Respondents.

2. Sri Routray, Ld. Counsel for the applicant prays to withdraw the present O.A. Accordingly, he is permitted to withdraw the O.A. with a liberty to approach the appropriate forum.

3. In view of the above, the present O.A. is dismissed as withdrawn.


MEMBER JUDL.


C.R. MOHAPATRA
MEMBER ADMN.

K.B.